

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 161 of 2011 &
I.A. Nos. 247 & 248 of 2011

Dated: 16th April , 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hemant Singh,

Counsel for the Respondent(s): Mr. Vishal Anand for R-1

ORDER

Written submissions have been filed by the learned counsel for the appellant today. The learned counsel for the Respondent submits that he will file written submissions either today or tomorrow.

Post the matter on **17.04.2012** for reporting compliance.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/ak